

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2576
ANSWERED ON:12.03.2015
WIND POWER PLANTS
Chaudhary Shri C.R.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is aware that accelerated benefits which was pushing wind generation in the country have been withdrawn from the sector, if so, the reasons therefor;
- (b) whether the Ministry is pushing for compulsory enforcement of Renewable Purchase Obligation to stimulate renewable energy market in the country, if so, the details thereof;
- (c) whether it is proposed to increase funding for Generation Based Incentives into the wind power sector, if so, the details thereof;
- (d) whether it is proposed to install more wind power plants in Rajasthan; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): The Accelerated Depreciation (AD) benefit for wind sector which was discontinued w.e.f. 01.04.2012, has been restored w.e.f. 01.04.2014 by Government of India.
- (b): In December 2014, the Government of India introduced the Electricity (Amendment) Bill 2014 in the Lok Sabha. It provides for substitution of a new section for punishment for non-compliance of directions by Appropriate Commission regarding enforcement of Renewable Purchase Obligation (RPO)
- (c): Funding for Generation Based Incentive (GBI) has been increased, as per need, from Rs. 25 crores in 2010-11 to Rs. 566 crore in 2014-15.
- (d)&(e): The national target including Rajasthan for installation of wind power has been proposed to increase from 2000 MW in the current year to 2400 MW next year.